



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF
ON THE 16th OF DECEMBER, 2025

WRIT APPEAL No. 3251 of 2025

VIVEK KUMAR SONI

Versus

THE STATE INFORMATION COMMISSION AND OTHERS

Appearance:

Shri Kabeer Paul - Advocate for Appellant.

Shri B.D. Singh - Deputy Advocate General for Respondents/State.

*Shri Vijayendra Singh Choudhary - Advocate with Shri Mayur Kewat -
Advocate for Respondent No.2.*

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal reserving the right of the appellant to approach the concerned Court for review of the impugned order.

In view of the above, appeal is dismissed as withdrawn with the aforesaid liberty.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE